

ORISSA HIGH COURT: CUTTACK

e-Tender Notice of Supply, Installation, Testing and Maintenance of 92 Numbers of All-In-One Desktops

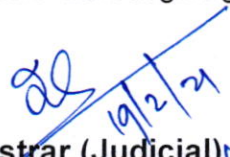
e- Tender Notice No. XXXIII-9/2021 -2288, Dated: 19.02.2021

The Registrar (Judicial), Orissa High Court, Cuttack on behalf of Orissa High Court invites online bids in two bid systems (Technical & Financial) through State e-Procurement Portal <http://www.tendersodisha.gov.in> only from eligible bidders which are valid for a minimum period of 60 days from the date of opening for "Supply, Installation, Testing and Maintenance of 92 Numbers of All-In-One Desktops".

Earnest Money Deposit to be submitted	Rs.1,66,380/- (Rupees one lakh sixty six thousand three hundred eighty only) in shape of Demand Draft drawn on any Bank as stipulated in Finance Department Circular No. 22460/F, Dt: 28.07.2017 in favour of " The Registrar (Judicial), Orissa High Court, Cuttack " payable at SBI Main Branch, Cuttack in offline mode.			
Tender Fee to be submitted	Rs. 3,000/- (Rupees three thousand only) in shape of Demand Draft drawn on any Bank as stipulated in Finance Department Circular No. 22460/F, Dt: 28.07.2017 in favour of " The Registrar (Judicial), Orissa High Court, Cuttack " payable at SBI Main Branch, Cuttack in offline mode.			
Name of the work	Availability of Tender online for bidding		Date & Time of Opening of Tender	Name & Address of the Officer inviting Tender
	From	To		
1	2	3	4	5
Supply, Installation, Testing and Maintenance of 92 Numbers of All-In-One Desktops	19.02.2021	15.03.2021	16.03.2021	Registrar (Judicial), Orissa High Court, Cuttack

Interested bidders may view and download the Tender document containing the detailed terms and conditions, from the Website viz. <http://tendersodisha.gov.in>.

High Court of Orissa, reserves the right to amend or withdraw any of the terms and conditions contained in the Tender Document or to reject any or all tenders without giving any notice or assigning any reason thereof.


Registrar (Judicial) (V/c)